

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 530 of 2020**

**IN THE MATTER OF:**

**Amit Agarwal, R.P. of the Corporate Debtor  
Boulevard Projects Pvt. Ltd.**

**...Appellant**

**Versus**

**Ziasess Ventures Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Angad  
Varma, Advocate.**

**For Respondent: Mr. Saurav Aggarwal, Advocate.**

**ORDER**  
**(Through Virtual Mode)**

**15.07.2020:** Mr. Saurav Aggarwal, Advocate appearing on behalf of Respondent seeks and is allowed extension of time by one week to file reply affidavit. Rejoinder, if any, may be filed within one week thereof.

List the appeal 'for admission (after notice)' on **30<sup>th</sup> July, 2020.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

*am/nn*